

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Sri Textile Erode Pvt Ltd

**MAIN PETITION NUMBER** : CP/1009/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/377(CHE)/2023; IA/378(CHE)/2023  
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**ORDER**

**COMMON ORDER for IA/377(CHE)/2023; IA/378(CHE)/2023**

The Applicant is represented by the Ld. Counsel Mr. Pannerselvam and the Respondent is represented by the Ld. Counsel Mr. A.G Sathyanarayana through video conferencing mode.

Applicant is directed to serve copy of the application to the Respondent.

Respondent Counsel seeks and is granted three (3) weeks time to file reply in the matter.

Rejoinder, if any, to be filed within 10 days thereafter.

List these matters on **18.04.2023** for further hearing.

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**[SAMEER KAKAR]**  
**MEMBER (TECHNICAL)**

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**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**